## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 424/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: S.S. Inforainment Pvt. Ltd.

V/s ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE

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AKASY MENON
ADVOCATE FOR PETITIONER

## **ORDER** CP 424/252/NCLT/MB/MAH/2017

- 1. Learned Counsel has stated that Affidavit has already been filed.
- 2. Registry is directed to place the same before this Bench.
- 3. Report of the RoC is awaited. To be placed before the next date of hearing.
- Adjourned to **05.01.2018**.

**BHASKARA PANTULA MOHAN** 

Member(Judicial)

Date: 15.12.2017

M.K. SHRAWAT Member (Judicial)